

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 107**  
**(IB)-414(PB)/2020**

**IN THE MATTER OF:**

Mack Star Marketing Pvt Ltd. ...

Vs

Oriflame India Pvt Ltd. ...

...

Applicant/Petitioner

...

Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 12.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Indian Oil Corp. : Mr. Amit Meharia, Ms. Tannishtha Singh,  
Mr. Abinash Agarwal, Advs.

For the Respondent : Mr. Mahesh B Chhibber, Advocate

**ORDER**

List on 24.02.2021.

- Sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

12.01.2021  
Deepak Kumar